

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.628
TO BE ANSWERED ON 26TH FEBRUARY, 2016**

IRREGULARITIES IN AIIMS, NEW DELHI

628. SHRI SANTOSH KUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether any irregularities in purchase of equipment at AIIMS, New Delhi has been reported;
- (b) if so, the details thereof;
- (c) the number of such cases reported during the last three years and the current year;
- (d) whether any punitive action is being taken/likely to be taken against the guilty in such cases; and
- (e) if so, the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (e): Yes. A total of two cases of alleged irregularities in purchase of equipment have been reported in AIIMS, New Delhi during the last 3 years and current year. The Institute has closed proceedings in one matter after issue of warning to delinquent officials. In the second matter also, the CBI has found no criminality.